

OFFICE OF THE STATE LEGAL SERVICES AUTHORITY, WEST BENGAL  
CITY CIVIL COURT BUILDING, 1<sup>ST</sup> FLOOR  
2 & 3, KIRAN SANKAR ROY ROAD, KOLKATA – 700 001

No. 3379 /SLSA-21/2022

Date : 02.09.2022

**ADDENDUM**

In the light of representation received from various quarters following clarification is issued in respect of notice issued by this Authority, vide No. 3233/SLSA-21/2022 dated 25.08.2022.

Applicant who could not obtain copy of judgement / cross examination as stipulated due to constraint of time may submit a separate declaration along with the application form stating the Case No., name of Trial Court, offence for which charge was framed and date of judgement. Candidate shall submit the copy of such judgement / cross examination during their interview (time and date fixed by the concerned DLSA).

Sd/-

**Raju Mukherjee**  
Member Secretary  
State Legal Services Authority  
West Bengal